Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2101

MS. KULDEEP ANAND

Category - UR

H.NO.-459, POCKET-B-4, SECTOR- 8, ROHINI, DELHI, 110085

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

SHRI LATE SHRI RAMANAND SHASTRI

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
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that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2102

MR. SHAILENDRA KUMAR BLOCK NO.- 06, HOUSE NO.- 196-197, TRILOK PURI, DELHI, 110091 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI SH. RAGHUVAR DAYAL

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

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Paper II LAW

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Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2103

MR. SANJAY KUMAR

Category - UR

H.NO. 55/3, MOHALLA GANDHI NAGAR, REWARI, HARYANA, 123401

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI SH. DHARAM PAL

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2104

MR. KRISHNA KANT MISHRA H NO - 56/68 GENERAL GANL LITT Category - UR

H.NO.- 56/68, GENERAL GANJ, UTTAR PRADESH, 208001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI LATE HIRA LAL MISHRA

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2105

MR. PRAKHARANSHU MISHRA 143/2, BABU PURWA COLONY, KIDWAI NAGAR, UTTAR PRADESH, 208023 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI SHRI JAGDISH NARAYAN MISHRA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 2106

Candidate's Name & Address

Category - UR

MR. PRADEEP KUMAR SE-74, SHASTRI NAGAR, UTTAR PRADESH, 201002

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI JAGPAL SINGH

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME PAPER

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2107

MR. RAVINDRA SINGH D-78, MADANPURA, NEAR OIL MILL GATE MODINAGAR, UTTAR PRADESH, 201204 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI PREM DAS SINGH

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

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TIME

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2:00 P.M. to 5:00 P.M.

Paper II LAW

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
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	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AMBRISH KUMAR PANDEY C/O. SRI SURESH KUMAR SINGH ES-1/426, SITAPUR ROAD SCHEME ALIGANJ SECTOR-A, UTTAR PRADESH, 226021 **Roll No - 2108**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAJ DUTT PANDEY

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Category - UR

Roll No - 2109

MR. PRADEEP KRISHNA PANDEY C-51, ALKAPURI, SECTOR-C, ALIGANJ, UTTAR PRADESH, 226024

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI RAM NARESH PANDEY

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHANTI BHUSHAN UPADHYAYA C/O. DADAN PANDEY N 1/19 DALMIYA KOTHI NAGWA LANKA, UTTAR PRADESH, 221005 **Roll No - 2110**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI BHAIRAW NATH UPADHYAYA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

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- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2111

MR. VINAY TEWARI HOUSE NO.- 106/72, GANDHI NAGAR, UTTAR PRADESH, 208012 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LATE R.C. TEWARI

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2112

MR. PRAVEEN SINGH FLAT NO.- 4, GROUND FLOOR, HOUSE NO. 63, BER SARAI HAUZ KHAS, DELHI, 110016 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI SHRI DEO MUNI SINGH

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JAIDEV SINGH AWANA CH.NO.-318, DISTRICT & SESSIONS COURT, GAUTAM BUDDHA NAGAR PREMISES, SURAJPUR, UTTAR PRADESH, 201306 **Roll No - 2113**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI SHYAM SINGH AWANA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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	a candidate for Dis	strict Judge (Entry Level)
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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2114

MS. DEEPA

Category - UR

C-106, GANDHI VIHAR NEAR MUKHARJI NAGAR, DELHI, 110009

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

SHRI SHAM LAL

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Category - UR

Roll No - 2115

MR. DEBENDRA KUMAR R/O- NAGALA SEWA, P/O-K.G.W. SASNI, UTTAR PRADESH, 202139

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI VIKRAM SINGH

Affix Passport Size

Examination Centre:

Photograph

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Category - UR

Roll No - 2116

MRS. RANJANA PRAJAPATI H.NO.- 911, SECTOR- 15, VASUNDHARA, UTTAR PRADESH, 201012

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI MANOJ KUMAR

Affix Passport Size

Examination Centre:

Photograph

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2117

MR. RAJEEV MITTAL M- 99 (2ND FLOOR), PREM NAGAR, UTTAM NAGAR, UTTAR PRADESH, 110059 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI LATE SANT LAL MITTAL

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANJEEV KUMAR H.NO.- 777A/12, GALI NO. 1, RAM NAGAR COLONY, NEAR THANESAR RAILWAY STATION, HARYANA, 136118 **Roll No - 2118**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI SHER SINGH

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2119

MR. AMIT

Category - UR

FLAT NO.- 61. R- BLOCK, INDIABULLS CENTRUM PARK, SECTOR- 103, HARYANA, 122006

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHRI KAMESHWAR

Affix Passport Size

Examination Centre:

Photograph

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper II LAW

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	a candidate for Dis	strict Judge (Entry Level)
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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2120

MR. HEMANT H.NO.- 23, SECTOR- 13, EXTENSION URBAN ESTATE, HARYANA, 132001 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI SHAMLAL

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2121 Category - UR

MR. PRADEEP KUMAR SINGH 1/7, DEWASISH, BHAWAN CHANDRA LODGE, B.K. BANERJI, ROAD, NEW KATRA, UTTAR PRADESH, 211002

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI HUBEDAR SINGH

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2122

MR. VIPIN KUMAR VILLAGE- NAYA GAON, PO- HARPAL, UTTAR PRADESH, 247001 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI VIKRAM SINGH

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SUNIL NAGAR CH. NO.- 627, GALI NO.- 15, DISTRICT AND SESSIONS COURT COMPOUND, SURAJPUR, GRT. NOIDA, UTTAR PRADESH, 201306 **Roll No - 2123**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI SH. VIJAY KUMAR NAGAR

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 2124

Candidate's Name & Address

Category - UR

MR. AMJAD ALI G- 124/3, DILSHAD COLONY, JHILMIL, DELHI, 110095

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI SH. ISHAQ ALI

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME PAPER

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2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SATENDRA KUMAR SRIVASTAVA H.NO.- 604F, MO- AZAD NAGAR EAST, PO- SHIVPURI NEW COLONY, UTTAR PRADESH, 273016 **Roll No - 2125**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI BHAGWAT LAL SRIVASTAVA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Category - UR

Roll No - 2126

MR. SHARWAN KUMAR TRIPATHI VILLAGE- BANAULI, PO-BHAISHALA, PS- SAHJANWA, UTTAR PRADESH, 273209

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI OM PRAKASH TRIPATHI

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Category - UR

Roll No - 2127

MR. NILENDRA NARAYAN RAY AK- 136, SECTOR- II, SALTLAKE, KOLKATA, WEST BENGAL, 700091

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI RANENDRA NARAYAN RAY

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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PAPER

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 2128

Candidate's Name & Address

Category - UR

MR. ADESH KUMAR 1679- JANAKPURI,, UTTAR PRADESH, 251001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI SHRI ASHOK KUMAR SHARMA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Category - UR

Roll No - 2129

MR. ASHOK KUMAR SINGH A- 159, GAMBHIR FLATS, BATRA GALI, SANT NAGAR , BURARI, DELHI, 110084

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI SH. A.K. SINGH

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place:	Signature of Candidate	e :
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	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Category - UR

Roll No - 2130

MS. DIPIKA MALHOTRA 206-A-JEEWAN NAGAR, OPP. MAHARANI BAGH, DELHI, 110014

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI B.M. MALHOTRA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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- 9. There is no provision for the supplementary answer Sheet.
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- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

TIMARPUR, DELHI, 110054

MR. HEMANT KUMAR SRIVASTAVA
A- 172, SECOND FLOOR, NEHRU VIHAR, NEAR

TIMAR PRUP. DELIH. 110054

Domicile of C.G. - NO

Gender - MALE

Roll No - 2131

Father's / Husband's Name: SHRI SUDAMA LAL SRIVASTAVA

Examination Centre: ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2132

MR. SANTOSH KUMAR

Category - UR

VILL- JURAIYAPUR, PO- KATAWAN, UTTAR PRADESH, 228001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI OM PRAKASH UPADHYAY

Examination Centre: ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,

MANGALA, BILASPUR

Affix Passport Size

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2133

MR. AKHILESH KUMAR MISHRA SHANTI BHAWAN, OM NAGAR, NEAR DURGA MANDIR BAGH, RAJPUR, UTTAR PRADESH, 228001 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI OM PRAKASH

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2134

MR. HARSH BARDHAN CHOUBEY 258 A, PRAGYA APARTMENT TAGORE TOWN, ALLAHABAD, UTTAR PRADESH, 211002 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI ACHUTA NAND CHOUBEY

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2135

MR. SURYA NARAYAN MISHRA 116-KA, SHAKTI NAGAR, NEAR FOUR POLE, UTTAR PRADESH, 226016 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI AYODHYA PRASAD MISHRA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2136

MR. SUNIL KUMAR CHAUBEY WARD NO.- 12, 56 DAFAI, KHONGAPANI, CHHATTISGARH, 497447 Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI SARYU CHAUBEY

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Category - UR

Roll No - 2137

MR. MOHEMAD FASIUZAMA CHAMBER NO. K-24, GATE NO. 2, TIS HAZARI COURTS, , DELHI, 110054

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI LATE MOHEMAD ELIYAS

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2138

MR. MAYUR VIKRAM CHANDRA SHAHJAHANPUR HOUSE 4/36, JAIL ROAD, , UTTAR PRADESH, 202001 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI LATE SHRI SURESH CHANDRA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2139

MR. AJIT KUMAR SINGH R/7, HOUSE NO.- 47, RAMA VALLEY COLONY, RAIPUR ROAD, , CHHATTISGARH, 495001 Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SHRI SRI GOPAL SINGH THAKUR

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MUNENDRA SINGH H.NO.- 261, SHANTI NAGAR, PO- SAROJINI NAGAR, NEAR LALCHAN VIDHYA MANDIR, KANPUR ROAD,, UTTAR PRADESH, 226008 **Roll No - 2140**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI LATE SURENDRA SINGH

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AMIT KUMAR BAJPAI P/9, LAXMIPURAM, NEAR JUNIOR DPS SCHOOL, EKTA CHOWK, VIJAY NAGAR, , MADHYA PRADESH, 482002 **Roll No - 2141**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI ASHOK KUMAR BAJPAI

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2142

MR. RAJNISH KUMAR H.NO.- 2/5/154, KANDHARI BAZAR, RIKABGANJ,, UTTAR PRADESH, 224001 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI RAM BALI SRIVASTAVA

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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Paper II LAW

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2143

MR. MANOJ KUMAR SRIVASTAV PRITHVIPURAM, SAMRITI-VIHAR, AHIMAMAU, SULTANPUR ROAD, , UTTAR PRADESH, 226002 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHIV BAKSH LAL

RI SHIV BAKSH LAL

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 2144

Candidate's Name & Address

Category - UR

MR. VIBHUTI NARAYAN SINGH 110/131E, OLD KATRA,, , UTTAR PRADESH, 211002

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI LATE RAM DEO SINGH

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. REKHA JAISWAL C/O DR. SHUSHMA TIWARI, 513114 D/12 KRISHA BIHAR COLONY, SULEM SARAY, SERVANI MOD, , UTTAR PRADESH, **Roll No - 2145**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

SHRI MR. MADAN MOHAN JAISWAL

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2146

MR. RAJEEV KAMAL 41/A, KAMAL KUNJ, TEACHERS COLONY MANGO, DIMNA ROAD, , JHARKHAND, 831012 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI LAL BAHADUR SINGH

SHRI LAL BAHADUR SINGE

Examination Centre: ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DINESH KUMAR YADAV G- 2, PP QUARTER IN FRONT OF AJK POLICE STATION, KOTHIBAZAR, HOSANGABAD, , MADHYA PRADESH, 461001 **Roll No - 2147**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SABHA PATI YADAV

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2148

MR. VIVEK MISHRA

Category - UR

H.NO.- 65/128, MOTI MAHAL, KANPUR NAGAR, UTTAR PRADESH, 208001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI SRI PREM CHANDRA MISHRA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2149

MR. RAJESH KUMAR UPADHYAY VILLAGE- BAJAHA, PO- KACHHWA BAZAR,, UTTAR PRADESH, 231501 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI SHRI HIRA LAL UPADHYAY

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2150

MR. LAXMI PRASAD KURMI JAGDISH WARD, GARHAKOTA, , MADHYA PRADESH, 470229 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAMSEVAK KURMI

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2151

MS. GEETA PAL 1/4649/52A, NEW MODERN SHAHDARA, GALI NO.- 3, MANDOLI, ROAD, SHAHDARA, DELHI, 110093 Category - UR

Gender - FEMALE

Domicile of C.G. - NO

Father's / Husband's Name:

SHRI YADRAM PAL

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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Paper II LAW

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2152

MR. AMARJEET SINGH 26, VIDYA SAGAR APARTMENTS, PLOT NO. 34, SECTOR 6, DWARKA,, DELHI, 110075 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MAHABIR SINGH

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

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Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2153

MR. RAM KUMAR

Category - UR

H.NO.- 54A, 2ND FLOOR, FRIENDS ENCLAVE, RAJENDER PARK, NANGLOI, , DELHI, 110041

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI SH. GIRISH KUMAR VERMA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,

MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2154

MR. JOGENDRA SINGH H- 504, FRIENDS APARTMENT, I.P. EXTN. PATRARGANJ, DELHI, 110092 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI JAGJAHIR SINGH

Examination Centre: ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Paper II LAW

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

ENCLAVE, BURARI, DELHI, 110084

MR. CHHATRADHARI RAI
H.NO.- 20, GALI NO.- 22, BLOCK- B, KAUSHIK
ENGLAME BURARI DELIN 110084

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI CHHABINATH RAI

Examination Centre: ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,

MANGALA, BILASPUR

Affix Passport Size

Roll No - 2155

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BINAY KUMAR SINGH 193, ANDUL ROAD, RHE BLOCK- BF-1, FLAT- 7,, , WEST BENGAL, 711109 **Roll No - 2156**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI KAMESHWAR PRASAD SINGH

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2157

MR. AMIT KUMAR

Category - UR

H.NO.- 4668/8, GALI NO.- 112,B- BLOCK, SANT NAGAR BURARI, , DELHI, 110084

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI SH. SURENDRA KUMAR

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PAWAN KUMAR GUPTA 4, STATION ROAD, GAJANAN APARTMENT, 2ND FLOOR, FLAT NO. 202, LILUAH, , WEST BENGAL, 711204 **Roll No - 2158**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI SHRI SHANKAR PRASAD GUPTA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

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<u>TIME</u> <u>PAPER</u>

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Issuing Authority

Registrar Genera

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	a candidate for Dis	strict Judge (Entry Level)
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that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2159 Category - UR

MR. BIJENDRA SINGH NAGAR CH. NO- 414, DIST. AND SESSIONS COURT GAUTOM BUDH NAGAR, SURAJPUR,, UTTAR PRADESH, 201306

o v

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI RAMKISHAN NAGAR

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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	a candidate for Dis	strict Judge (Entry Level)
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that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

, UTTAR PRADESH, 224001

MR. SUBHASH SINGH
H.NO.- 352, M.I.G. AVADHPURI COLONY, AMANIGANJ,
LITTAR PRANCISH 224001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI LATE TAPESHWAR SINGH

Examination Centre: ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Roll No - 2160

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2161

Category - UR

MRS. SUDHA SAGAR CHEMBER NO. 92, CIVIL COURT RAJNAGAR, , UTTAR PRADESH, 201002

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI LOKESH KUMAR

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2162

Category - UR

MRS. BANDANA KUMARI LAKHIMATA COLLIERY OFFICER, NIRSA, , JHARKHAND, 828205

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: SHRI AMAR NATH TEWARY

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2163 Category - UR

MR. ANUJ KUMAR GARG OPP- STATE BANK OF INDIA, NIWARI TOWN, NIWARI, , UTTAR PRADESH, 201204

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI SH. MAHESH CHAND GARG

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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	a candidate for Dis	strict Judge (Entry Level)
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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2164

MR. NIRAJ KUMAR TIWARI 143/27M/15, SHIVAM COLONY, CHAK LAL MOHAMMAD, NAINI, , UTTAR PRADESH, 211008 Category - UR

Gender - MALE

Domicile of C.G. - NO

Father's / Husband's Name: SHRI RAMA KANT TIWARI

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2165 Category - UR

MR. VIJAI KUMAR SRIVASTAVA H.NO.- 197, MANAS VIHAR COLONY, PADRI BAZAR, , UTTAR PRADESH, 273014

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI LALIT KISHOR LAL SRIVASTAVA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

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Registrar General

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2166

MS. PUJA SHARMA RAILWAY MALL GODAM ROAD SAINI NAGAR, KHATAULI, , UTTAR PRADESH, 251201 Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

SHRI MEGH PAL SINGH SHARMA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KRISHNA KUMAR CHATURVEDI OFFICE OF THE DEPUTY DIRECTOR PROSECUTION CAMPUS, KONDAGAON,, CHHATTISGARH, 494226 **Roll No - 2167**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI LATE SRI HARPHOOL CHATURVEDI

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIKASH KUMAR PANKAJ FLAT 204, MANORMA SHAMBHU SHREE, APARTMENT, BEHIND RAJNIGANDHA APRT., HP PETROL PUMP, SADAKAT ASHRAM,, BIHAR, 800010 **Roll No - 2168**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI BIMAL KUMAR SHRIWASTAVA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2169

MR. AJEET SINGH YADAV VILL AND PO- TOFAPUR, TEH- MAWANA, , UTTAR PRADESH, 250401 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI SRI DHARAM VIR SINGH

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2170

MR. PAWAN KUMAR SHARMA H.NO.- 627, LAXMAN PURI, NEAR DURGA MANDIR, MEERUT CITY, , UTTAR PRADESH, 250002 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI RAM GOPAL SHARMA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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	a candidate for Dis	strict Judge (Entry Level)
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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJESH NAGAR CH NO.- 445, GALI NO.- 10, DISTRICT AND SESSIONS COURT COMPOUND SURAJPUR, , UTTAR PRADESH, 201306 **Roll No - 2171**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHRI ASHA RAM

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2172

MR. AMARJIT SINGH H.NO.- 2258/10, FAUJI MOHALLA, STREET NO. 3, NEAR BUS STAND., PUNJAB, 141003 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI CHANAN SINGH

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJEEV KUMAR SRIVASTAVA
474/99 B , PURA DALEL, ALLAPUR, , UTTAR PRADESH,

211006

Domicile of C.G. - NO

Gender - MALE

Roll No - 2173

Father's / Husband's Name: SHRI BANSHI DHAR SRIVASTAVA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

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2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2174

Category - UR

MRS. MALLIKA SAXENA HIG H11, AWAS VIKAS SCHEME NO. 1, KALYANPUR, , UTTAR PRADESH, 208017

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

SHRI JAI PRAKASH

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2175

MR. SHIV KUMAR H. NO.- 485, PHASE- 1, URBAN ESTATE, DUGRI, , PUNJAB, 141013 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI DEV RAJ

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper I LAW

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Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. LAXMINARAYAN GAHARWAR DEPUTY DIRECTOR, PROSECUTION OFFICE DISTRICT AND SESSION COURT COMPOUND, , CHHATTISGARH, 49001 **Roll No - 2176**

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name: SHRI RAMBALI GAHARWAR

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2177

MR. YOGENDRA JAIN 58, GOVERDHAN COLONY, N.S. RD. SODALA,, RAJASTHAN, 302019 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI SH. CHETAN LAL JAIN

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2178

MR. NIKHIL KUMAR THAKUR VILL AND PO- SAMBALPUR, TEH- Category - UR

BHANUPRATAPPUR,, CHHATTISGARH, 494635

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SHRI MR. GAJANAN SINGH THAKUR

Examination Centre: ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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- 3. You are required to be present in the examination centre 30 minutes before the commencement of examination.
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- 9. There is no provision for the supplementary answer Sheet.
- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Category - UR

Roll No - 2179

MRS. SEEMA PANDEY FLAT NO- 244 SHRI KRISHANA APARTMENT, BLOCK -J ROHNI SECTOR -16, NEW DELHI, DELHI, 110089

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI UMANG SHUKLA

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2180

Category - UR

MR. TULSI SINGH YADAV H.N. 10/1 HANS ENCLAVE MASZID WALI GALI GURUGRAM HARYANA, , HARYANA, 122001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI BANWARI LAL

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANTOSH KUMAR GUPTA VILL.- LONAPUR ,NEAR S.D. ATTA CHAKKI BLOK -CHINHAT , UTTAR PRADESH, 226028 **Roll No - 2181**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI SHYAM SUNDER GUPTA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2182

MR. SRI BALLABH SHARAN FLAT NO. 103 UNITY APARTMENT POCKET -23, SECTOR -24 ROHINI,, DELHI, 110085 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI LATE BAIDEHI SHARAN

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

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Paper II LAW

Issuing Authority

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRASHANT KUMAR MANIKPURI S/O SATYA PRAKASH MANIKPURI SHARDA CHOWK GARIABAND ,, CHHATTISGARH, 493889 **Roll No - 2183**

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SHRI SATYA PRAKASH MANIKPURI

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

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Paper I LAW

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 2184

Candidate's Name & Address

Category - UR

MR. DEEPAK GUPTA S.H- 242 SHASTRI NAGAR,, UTTAR PRADESH, 201002

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI LATE SHRI MAHESH CHANDRA GUPTA

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Affix Passport Size

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2185

MS. DR. SARITA KUMARI

Category - UR

SECTOR-D HOUSE NO 47 RAJIV NAGAR NEAR B.J.S., RAJASTHAN, 342001

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: SHRI SHRI MAHIPAL SINGH

Examination Centre: ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,

MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 2186

Candidate's Name & Address

Category - UR

MR. ABHISHEK PAREEK H.NO. 893 SECTOR 14, HARYANA, 121007

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI O.P. SHARMA

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME PAPER

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2187

MR. CHHAVI KANT VASHISTHA S.J. 10/103 SUGAM VIHAR KALINDIPURAM, , UTTAR PRADESH, 211002 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI HARI PRAKASH VASHISTHA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination: 14th November, 2021

TIME

PAPER

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2:00 P.M. to 5:00 P.M.

Paper II LAW

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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2188

MR. JAGDISH SHARMA JAGRITI PUBLIC SCHOOL GAURA NAGAR-3 VRINDAVAN, UTTAR PRADESH, 281121 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI LATE RAM DAS SHARMA

SIIKI LATE KAWI DAS SHAKWI

Examination Centre: ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 2189

Candidate's Name & Address

Category - UR

MR. GAURAV SOLANKI RU-111 PITAMPURA, DELHI, 110088

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI SHER SINGH SOLANKI

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2190

MR. RUPESH KUMAR NIGAM EWS 480 K.D.A. COLONY DAHELI SUJANPUR P.O. C.O.D., UTTAR PRADESH, 208013 Category - UR

Gender - MALE

Domicile of C.G. - NO

Father's / Husband's Name:

SHRI SHRI SHYAM BIHARI NIGAM

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2191

MR. NIRANJAN MISHRA H.NO. 171 BLOCK D-1 STREET NO. 5 BALJEET VIHAR NITHARI EXTN., DELHI, Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI SHRI LALAN MISHRA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2192

MR. PARTH PRITAM

Category - UR

VILLAGE TIWARI POST ROHUA, , UTTAR PRADESH, 277211

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI LALJEE RAI

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2193

MR. OM PRAKASH PATHAK

Category - UR

60 E RAJEEV VIHAR NAUBASTA, UTTAR PRADESH, 208021

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI LATE JAGDISH NARAYAN PATHAK

Affix Passport Size Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 2194

Candidate's Name & Address

Category - UR

MR. BIRJESH KUMAR KASHYAP 5/308 CHIRANJIV VIHAR, UTTAR PRADESH, 201001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI BHAGWAT SINGH KASHYAP

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2195

MR. ARVIND KUMAR SINGH SA. 17/128-A-6 GANPAT NAGAR COLONY PAHARIYA,, UTTAR PRADESH, 221007 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI SHARDA PRASAD SINGH

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper II LAW

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2196

MR. SARNAM SINGH 15/271 CIVIL LINES VEDIC ACADEMY, UTTAR PRADESH, 208001 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHANKER SINGH

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper II LAW

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

PRADESH, 201002

MR. AFZAL AHMED
CHAMBER NO. 945 CIVIL COURT RAJNAGAR, , UTTAR

PRADESH, 201002

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI JANG MOHAMMED

Examination Centre: ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Roll No - 2197

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2198

Category - UR

MR. RAKESH KUMAR UPADHYAY 548 BAGHAMBARI GADDI ALLAPUR,, UTTAR PRADESH, 211006

,

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI DAYA SHANKER UPADHYAY

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2199

MR. DEVENDRA PRASAD YADAV H.NO. D54/124A-6 RAMKUND JADDUMANDI POST LUXA,, UTTAR PRADESH, 221010 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI GOPI NATH YADAV

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

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2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2200

MR. PRAMOD RANJAN N-404 AVAS VIKAS NO-1 KESHAVPURAM, , UTTAR PRADESH, 208017 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI LAL CHANDRA SHARMA

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

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Paper I LAW

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Paper II LAW

Issuing Authority

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2201

MR. PARVEZ ALAM H.NO. 763 GALI BISATYAN SARAI BEHLEEM,, UTTAR PRADESH, 250002 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHAHABUDDIN

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2202

MR. MOHD. PARVEZ

Category - UR

H.NO. 1 KAYASTHWARA KHURJA, , UTTAR PRADESH, 203131

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI MOHD. SAID

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2203

MR. AJAY VIKRAM SINGH 131 SHOBHA SADAN NEW CIVIL LINE DR SINHA LANE PIHANI CHUNGI, UTTAR PRADESH, 241001 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI PYAR BUX SINGH

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2204

MRS. ARCHANA BHATT FAZILGANJ UMARIA WARD NO 4 UMARIA, MADHYA PRADESH, 484661 Category - UR

Gender - FEMALE

Domicile of C.G. - NO

Father's / Husband's Name:

SHRI ATRI BHATT

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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2:00 P.M. to 5:00 P.M.

Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2205

MR. AJAY KUMAR SHUKLA HOUSE NO 7X SHIVPURI COLONY GOVINDPUR , UTTAR PRADESH, 211004 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI CHANDRA BHAL SHUKLA

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2206

MR. DEEPAK DIXIT H.NO- 424 ALOOTHOK BAWAN CHUNGI POST HARDOI,, UTTAR PRADESH, 241001 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI JAY SHANKAR PRASAD DIXIT

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2207

MR. GAURAV SRIVASTAVA 94 DILKUSHA PARK NEW KATRA,, UTTAR PRADESH, Category - UR

| 94 DILKUSHA PAF | 211002

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI SRI RAJENDRA SRIVASTAVA

Examination Centre:

Affix Passport Size

Photograph

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2208

MR. RAM NARESH SHUKLA VILL AND POST-BEHTA SADHAI,, UTTAR PRADESH, 241001 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI RAM AVTAR SHUKLA

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SUMAN LATA H.N.-30, GALI NO.-1, MOHALLA- SUDAMAPURI, POST-GOVINDPURI, MODINAGAR, , UTTAR PRADESH, 201201 **Roll No - 2209**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI DHARAM SINGH

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

<u>TIME</u> <u>PAPER</u>

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. GYANENDRA PRATAP SINGH B-1/8, TATA STEEL, BETA - 2, GREATER NOIDA, UTTAR PRADESH, 201308

Roll No - 2210

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAM LAL SINGH

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

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Paper II LAW

Issuing Authority

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. REENA PRAJAPATI 46 - ANAND VIHAR - A, BENAR ROAD DADI KA PHATAK JHOTWADA,, RAJASTHAN, 302012 **Roll No - 2211**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: SHRI INDRESH KUM. KAPUPRA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

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2:00 P.M. to 5:00 P.M.

Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2212

Category - UR

MR. SANJEEV KAPOOR E-31, BEHIND CHURCH MANDAKINI COLONY, KOLAR ROAD, , MADHYA PRADESH, 462042

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI KAILASH NARAYAN KAPOOR

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper II LAW

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ASHOK KUMAR CHAUBEY 5B/B-21 VRINDAVAN COLONY RAI BARELI ROAD TELIBAGH,, UTTAR PRADESH, 226029 **Roll No - 2213**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SRI RAM CHAUBEY

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SUDEEP PRATAP VARMA 32, TALLUQUEDAR, RESIDENCE, SHRIVIHAR COLONY, LASHKAR, , MADHYA PRADESH, 474012 **Roll No - 2214**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI SHILENDRA PRATAP VARMA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

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Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. NEELAM YADAV 145, RAMPURAM, NEHRU - SAMITI P.A.C. ROAD SHYAM NAGAR KANPUR NAGAR, , UTTAR PRADESH, 208013 **Roll No - 2215**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

SHRI LATE MAHADEO PRASAD YADAV

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2216

MR. SUNIL KUMAR SHARMA 15/954, NEHRU NAGAR SHUKLAGANJ,, UTTAR PRADESH, 209861 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI BHUVENESHWAR DATT SHARMA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

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- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHLOK SRIVASTAVA F-3B, BLOCK NO. 40, FLAT NO. 302, SECTOR - 27, NAVA RAIPUR, CHHATTISGARH, 492015 **Roll No - 2217**

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SHRI SATAYA PRAKASH SRIVASTAVA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2218

MR. SANTOSH MISHRA WARD NO. 1 SONBARSA, BUXAR, P.O. - SONBARSA, BIHAR, 802118 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI GUPTESHWAR MISHRA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2219

MR. ANKIT SAXENA H.NO. - 4/A, ALKAPURI COLONY, CITY CENTER, , MADHYA PRADESH, 474011 Category - UR

Gender - MALE

Domicile of C.G. - NO

Father's / Husband's Name: SHRI PANKAJ SAXENA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ALOK KUMAR 410/1 GARULPAR RASARA KOTHI NEAR B.J.P. OFFICE WARD NO. 12 TEHSIL AND P.O.- DEORIA,, UTTAR PRADESH, 274001 **Roll No - 2220**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI KANHHIYA LAL VERMA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2221

MR. ANURAG CHAUHAN

Category - UR

H.NO. - 7-X, SHIVPURI COLONY GOVINDPUR, UTTAR PRADESH, 211004

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI RANDHIR SINGH CHAUHAN

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2222

MR. PUNEET MOHAN 3A/31 AZAD NAGAR KANPUR NAGAR, UTTAR PRADESH, 808002 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI SRI C.M. SRIVASTAVA

Affix Passport Size

Examination Centre:

Photograph

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2223 Category - UR

MR. MAYANK BAJPAI B-405, COSMOVALLEY, SIROL ROAD, NEW CITY CENTER, MADHYA PRADESH, 474006

S V

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI MAHESH PRASAD BAJPAI

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2224

MR. NASIR AHMED H.NO. 283 SECTOR 11 SHASTRI NAGAR, UTTAR PRADESH, 250004 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI MUZAFFAR ALI

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper I LAW

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Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 2225

Candidate's Name & Address

Category - UR

MR. ISHWER CHANDRA JHA AT. P.O. BAIJANI P.S. JAGDISHPUR, BIHAR, 812005

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI PREM SHANKER JHA

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

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Issuing Authority

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2226

MR. ANISH KUMAR

Category - UR

VILLAGE AND POST AHAMDPUR, UTTAR PRADESH, 247451

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI BABU RAM

Affix Passport Size

Examination Centre:

Photograph

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

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2:00 P.M. to 5:00 P.M.

Paper II LAW

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Registrar General

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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2227

MR. ARVIND KUMAR VILL AND POST DABATHWA, UTTAR PRADESH, 250341 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. ROOP KISHOR

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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	a candidate for Dis	strict Judge (Entry Level)
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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JITENDRA SINGH CH-N0-72 GALI NO. 3 DISTRICT AND SESSION COURT SURAJPUR GREATER NOIDA, UTTAR PRADESH, 201306 **Roll No - 2228**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI RAN SINGH

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2229

MR. RAVINDRA BHAURAO DHOKE R/O BABADEEP SINGH NAGAR PLOT NO. 269 NEAR CHURCH NARI, MAHARASHTRA, 440026 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI BHAURAO DEORAO DHOKE

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2230

MR. HARI SHANKAR MISHRA VILLAGE MAJHLE GAON POST SEMARI PURSHOTTAMPUR, UTTAR PRADESH, 228159 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI BHAGOUTI PRASAD MISHRA

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2231

MR. ROSHAN KUMAR 149 SHRADDHA VIHAR COLONY SATRIKH ROAD CHINHAT, UTTAR PRADESH, 226028 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI SRI RAJARAM

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2232

MR. AMIT SINGH TIWARI VIRAT NAGAR COLONEY GALI NO. 1 PANNA ROAD , MADHYA PRADESH, 485001 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI M.S. TIWARI

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2233 Category - UR

MRS. SMT. PREETI BUDHIA SHREE RADHA VASTRALAYA MAIN ROAD SURAJPUR, CHHATTISGARH, 497229

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI SURESH GOYAL

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Category - UR

Roll No - 2234

MR. GHANSHYAM PRASAD PANDEL B-4 SINDHU VATIKA NEAR BY MARUTI RESIDENCY AMLIDIH, CHHATTISGARH, 492006

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SHRI LATE SHRI JEEVAN LAL PANDEL

Examination Centre: ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper II LAW

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
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	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2235

MR. VIVEK AHUJA 157 MAHAJANI TOLA FAIZA Category - UR

157 MAHAJANI TOLA FAIZABAD AYODHYA, UTTAR PRADESH, 224001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI RAJPAL AHUJA

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Category - UR

MS. RENU CHOUDHARY H.NO. 236 S.T.N. 07 NEW DEFENCE COLONY MURADNAGAR W.NO. 04, UTTAR PRADESH, 201206

Domicile of C.G. - NO

Gender - FEMALE

Roll No - 2236

Father's / Husband's Name:

SHRI ASVIR SINGH

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2237

MR. VIJENDER KUMAR VATS SHRI KESHAV KUNJ APARTMENTS FLAT NO. 206 SECTOR-17 POCKET-D DWARKA, DELHI, 110078 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI SHRI JAI BHAGWAN VATS

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2238

MR. SAURABH SINGH

Category - UR

B-32/32-77 SAKET NAGAR COLONY LANKA VARANASI, UTTAR PRADESH, 221005

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI SURENDRA NATH SINGH

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2239

MR. DEVCHARAN

Category - UR

VILLAGE- AROUD, POST- LATABOD, CHHATTISGARH, 491226

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SHRI KHOMDHAR

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2240

MR. GOVINDA KUNDU VILLAGE- SETH COLONY, POST AND P.S.-

KALIYAGANJ, WEST BENGAL, 733129

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI LT. JAGANNATH KUNDU

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Category - UR

Roll No - 2241

MR. NALINI RANJAN SRIVASTAVA VILLAGE- MURIYARI, POST- MURIYARI, VIA-MANIAR, UTTAR PRADESH, 277207

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI RAJENDRA PRASAD SRIVASTAVA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper I LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2242

MR. ARUN HARINARAYAN UPWANSHI PUSHPKUNJ, 1ST FLOOR, AYODHYA NAGAR, RING ROAD, MAHARASHTRA, 441614 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI HARINARAYAN G. UPWANSHI

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANTOSH KUMAR RAI
SENIOR M.I.G.- 309, BLOCK-B, VIJETA COMPLEX, NEW
DATENDRA NA CAR, RAIPUR, CHILATTISCA PH. 402006

Domicile of C.G. - NO

Gender - MALE

Roll No - 2243

Father's / Husband's Name: SHRI LATE BANSH BAHADUR RAI

SING EME BANSH BANABOK KA

Examination Centre: ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

RAJENDRA NAGAR, RAIPUR, CHHATTISGARH, 492006

Affix Passport Size

Photograph

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 2244

Candidate's Name & Address

Category - UR

MR. ANUJ KUMAR SAHNI 201 KARANPUR DEHRADUN, UTTARAKHAND, 248001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI KRISHAN LAL SAHNI

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2245

MR. RAJESH KUMAR NAYAK

Category - UR

AT.- SITABORDI PADA, PO- BHAWANIPATNA, ODISSA, 766001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI BANAMBAR NAYAK

Affix Passport Size

Photograph

Examination Centre:

(Similar to that affixed on application form)

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

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- 9. There is no provision for the supplementary answer Sheet.
- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2246

MR. SURJEET KUMAR LAHREY VILLAGE- CHHITAPAR, PO.- DAUKAPA, TAH.- LORMI, CHHATTISGARH, 495115 Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI NANKA LAHREY

Affix Passport Size

Examination Centre:

Photograph

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2247

Category - UR

MRS. YUDHESWARI VAISHNAV SURYA VIHAR LINGIYADIH, SIPAT ROAD, CHHATTISGARH, 495006

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name:

SHRI MANISHANKAR VAISHNAV

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

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Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2248

MR. MANOJ KUMAR

Category - UR

69A, POCKET B, ASHOK VIHAR, PHASE-2, DELHI, 110052

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI LATE SH. RAMKANWAR

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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2:00 P.M. to 5:00 P.M.

Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2249

MR. VINAY KUMAR 5/170 NEHRU PARK, BAHADUR GARH, HARYANA, 124507 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI SH. HUKAM CHAND SHARMA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2250

MR. SHAKTI SINGH GAHLOT THAKUR PARA WARD NO.-5, KHAIRAGARH, CHHATTISGARH, Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI LATE GAUTAM SINGH

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2251

MR. ABHAS KUMAR

Category - UR

FLAT NO. A, C-37, CHHATARPUR ENCLAVE PHASE-2, DELHI-74, DELHI,

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI LATE B.N. THAKUR

Affix Passport Size

Examination Centre:

Photograph

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2252

MR. MUKESH KUMAR VILLAGE- SHOKHARA-2, POST- BARAUNI, P.S.-PHULWARIA, BIHAR, 851112 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI LATE SHIV SHANKAR RAI

SIIM LAIL SIIIV SIIAIMAK KA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2253

MS. RUTH

Category - UR

BEHIND MAHAWAR SHOP KRISHNA COLONY, DHOBIGHAT, MADHYA PRADESH, 482001

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

SHRI JAYA RAO

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2254

MR. ANUP KUMAR SINGH MOH- MIDDHI, POST- BALLIA, UTTAR PRADESH, 277001 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI BALESHWAR SINGH

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper I LAW

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Paper II LAW

Issuing Authority

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2255

MRS. SHARDA WZ- 589, SRINAGAR, GALI NO.- 1, SHAKUR BASTI, DELHI, 110034 Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

SHRI VIKAS GARG

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2256

MR. DINESH SINGH RAJPUT SHANKAR NAGAR, GADRA CHOWK, WARD NO.10, CHHATTISGARH, 491001 Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SHRI BANWALI SINGH

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2257

MR. MOHAMMAD AIFAJ SHIXIT NAGAR, G.E. ROAD, WARD NO.-23 B.M.Y. CHARODA, CHHATTISGARH, 490025 Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI LT. ABDUL GAFFAR

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

PRADESH, 224001

MR. GAUTAM KUMAR TIWARI
CIVIL COURT COMPUND SHED- NO. 29, UTTAR

Domicile of C.G. - NO.

Gender - MALE

Roll No - 2258

Father's / Husband's Name: SHRI RAM NARESH TIWARI

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. YARSAI RAJWADAY WARD NO. 15 NEAR MISHAN SCHOOL, PAKHANAPARA, MANENDRAGARH, CHHATTISGARH, 497442 **Roll No - 2259**

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name: SHRI SHYAMDHAN RAJWADAY

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

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2:00 P.M. to 5:00 P.M. Paper II LAW

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2260

MR. SHEELA

Category - UR

B-6 SECOND FLOOR MAIN ROAD GREEN FIELDS FARIDABAD, HARYANA, 121010

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

SHRI DHANRAJ

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

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Paper I LAW

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Paper II LAW

Issuing Authority

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 2261

Candidate's Name & Address

Category - UR

MR. AJAY KUMAR 244, AVTAR AVENUE, AMRITSAR, PUNJAB, 143001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI RAM DASS GAMBHIR

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 2262

Candidate's Name & Address

Category - UR

MR. QUAISAR ALI SECOND FLOOR, 25/8 SHAKTI NAGAR, DELHI, 110007

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI WAJAHAT HUSSAIN

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME PAPER

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2:00 P.M. to 5:00 P.M. Paper II LAW

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2263

MR. NEERAJ BHARDWAJ

Category - UR

H.N. 215 AMBEDKAR ST. NO. 5 MAUJPUR, DELHI, 110053

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI PURAN MAL BHARDWAJ

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2264

MR. BIJETA BIJAY VARDHAN MOH- MADHUBAG PO- ARA P.S- NAWADA, BIHAR, 802301 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI SRI BIJAY KUMAR SINHA

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2265

MR. RAMBIR

Category - UR

M-7, M BLOCK LAWYERS COMPLEX CIVIL WING TIS HAZARI COURT, DELHI, 110054

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI LATE SH BHOOP SINGH

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2266

MR. GAGAN VAISHNAV GAGAN VAISHNAV SEC I, SHIVANANDNAGAR KHAMTARAI, CHHATTISGARH, 492008 Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SHRI LT. B.S. NARAYANA VAISHNAV

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2267

MS. SHIPRA JHA

Category - UR

SONPUR ROAD NARAYANPUR, CHHATTISGARH, 494661

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name:

SHRI LATE SHRI YATINDRA KUMAR JHA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,

MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 2268

Candidate's Name & Address

Category - UR

MRS. RACHNA SHUKLA 11/923, INDRA NAGAR, UTTAR PRADESH, 226016

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: SHRI PRAMOD KUMAR SHUKLA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2269

MR. ALKA SAGAR

Category - UR

6, KAILASH NAGAR OPPOSITE P.G. COLLEGE DHAR, MADHYA PRADESH, 454001

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

SHRI RAJESH SAGAR

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2270 Category - UR

MS. RANJANA GAUTAM 31 NAV JAGRITI APARTMENTS VASUNDHRA ENCLAVE, DELHI, 110096

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: SHRI DR. NAIPAL SINGH

Affix Passport Size

Examination Centre:

Photograph

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2271

MS. SAROJ GUPTA

Category - UR

SHIV NIWAS KUSHALALPUR LAKHE NAGAR WARD, CHHATTISGARH, 492001

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name:

SHRI SHRI SHIV SHAMBHU GUPTA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,

MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2272

MRS. MANU BALA

Category - UR

FLAT NO.-72, JUPITER APPARTMENTS, VIKAS PURI, DELHI, 110018

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI SH PUJYA KR SINGH

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 2273

Candidate's Name & Address

Category - ST

MR. RAJNISH TIKAM HARAM PARA, PO.- GEEDAM, CHHATTISGARH, 494441

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name: SHRI CHHABI LAL TIKAM

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2274

MR. SANJAY KUMAR VILLAGE AND POST- TENDUNI, P.S.- JAGDISHPUR, BIHAR, 802158 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI SRI RAJANAND SINGH

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2275

MR. PRABHAKAR S DEOGHAR D- 33/30, KHALISPURA, DASHASWMEDH , UTTAR PRADESH, 221001 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI DR. S.K. SHASTRI DEOGHAR

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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- 3. You are required to be present in the examination centre 30 minutes before the commencement of examination.
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- 6. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.
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- 9. There is no provision for the supplementary answer Sheet.
- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Category - UR MR. MEETENDRA SINGH MARAN

404-B, RAJDEEP RESIDENCY, D- SECTOR, NEHRU Domicile of C.G. - NO NAGAR, MADHYA PRADESH, 462003

Gender - MALE

Roll No - 2276

Father's / Husband's Name: SHRI SHRI SHIV PRASAD SINGH MARAN

Examination Centre: ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,

MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2277

MR. BIRANJAN KUMAR SINGH KUYA COLLIERY, PS- TISRA, PO- JHARIA, JHARKHAND, 828111 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BUDHAN SINGH

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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	a candidate for Dis	strict Judge (Entry Level)
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that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2278

MR. SANJEEV KUMAR TOMAR H.NO.- 192/4, GALI NO.-4, NEHRU NAGAR GARH ROAD, UTTAR PRADESH, 250002 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI HIMANCHAL SINGH TOMAR

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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	a candidate for Dis	strict Judge (Entry Level)
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that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2279

MS. REENA DEHARI SUBHASH CHOWK, KESHKAL PO- KESHKAL, CHHATTISGARH, 494331 **Category - ST**

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name:

SHRI D.L. DEHARI

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Affix Passport Size

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2280

MR. YUSUF JAMAL 6/5013, GRACE ACADEMY SCHOOL, NOOR BASTI, UTTAR PRADESH, 247001

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI JAMEEL UR RAHMAN

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JYOTI PRAKASH MESHRAM PLOT B/699, STREET - 22, SMIRTI NAGAR, BHILAI, CHHATTISGARH, 490001 **Roll No - 2281**

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name: SHRI JAI CHAND MESHRAM

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 2282

Candidate's Name & Address

Category - UR

MR. NARSINGH KSHATRIYA NEAR SHIVGHAT OLD SARKANDA, CHHATTISGARH,

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name: SHRI CHANDRAPAL SINGH

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2283

MR. ASAD ULLA KHAN WARD NO. 1, NEAR CHHOTI MASZID, SOHAGPUR, MADHYA PRADESH, 484001 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI MD. WAHDER KHAN

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2284

MR. SUSHIL KUMAR MANIKPURI VILLAGE- PASID, PO- PASID, VIA- BILHA, CHHATTISGARH, 495224 Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI JAITA DAS PANT

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2285

MR. SHIV SHANKAR BHARTI LIG- 07, HOUSING BOARD COLONY, SAMEPALI, PO-BANKIMONGRA, CHHATTISGARH, 495447 Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI VIKARMA BHARTI

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAHUL SHRIVASTAVA PRAGATI NAGAR, GHOSH LANE, OPP. OLD GARBA GROUND LAKHE NAGAR, RAIPUR, CHHATTISGARH, 492001 **Roll No - 2286**

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name: SHRI DR. S.K. SHRIVASTAVA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2287

MS. RANJANA DUTTA

Category - UR

LIG-72, PHASE-2, R.P. NAGAR, CHHATTISGARH, 495677

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name:

SHRI LATE SHRI M.L. CHAUDHURI

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

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Paper II LAW

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. KALPANA CHOURASIYA MANDIR MASJID CHOURAHA, AZAD WARD, TAHSEEL HATTA, MADHYA PRADESH, 470775 **Roll No - 2288**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

SHRI RAJKUMAR CHOURASIYA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2289

MR. JAGAT MOHAN BIND BARIBAG, LANKA, PO- HEAD PO-GHAZIPUR, UTTAR PRADESH, 233001 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI RAM JANAM RAM

Examination Centre: ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 2290

Candidate's Name & Address

Category - UR

MR. DEVESH DUTT PRAJAPATI BANSPARA WARD, DHAMTARI, CHHATTISGARH,

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name: SHRI MR. H.R. PRAJAPATI

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2291

MS. KU. RUKHMANI

Category - UR

VILLAGE- CHUNKTTA, PO- SELUD, CHHATTISGARH, 491107

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name:

SHRI GAJADHAR

Affix Passport Size

Examination Centre:

Photograph

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2292

MR. PANKAJ KUMAR SRIVASTAVA 9/7/6A, DANDIYA ALLAHPUR, UTTAR PRADESH, 211006 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI CHHAVI NATH SRIVASTAVA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2293

MR. ARUNASHU DUBEY

Category - UR

VILLAGE- AMARA, PO-KANDWA, UTTAR PRADESH, 221106

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI NALIN KUMAR DUBEY

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 2294

Candidate's Name & Address

Category - UR

MR. VIDYA NAND GUPTA PURANA BAZAR, LAKHERI, RAJASTHAN, 323615

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MOHAN LAL GUPTA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2295

MR. VIKASH HOODA H.NO. 96/1, DEVI PURA, BARODA ROAD, GOHANA, HARYANA, 131301 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAJENDER SINGH

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 2296

Candidate's Name & Address

Category - UR

MS. ANUJA DIXIT V/P PAKARI DIXIT, UTTAR PRADESH, 273302

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: SHRI KRISHNA MURARI DIXIT

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2297

MR. DEEPAK GUPTA LODHO KI GALI, MAIN MARKET, SOJAT CITY, RAJASTHAN, 306104 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI RAM CHANDRA GUPTA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

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Paper II LAW

Issuing Authority

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2298

MR. DEVENDRA KUMAR VYAS SHREEJI NIWAS, AWASTHIYON KA BAS SOJAT CITY, RAJASTHAN, 306104 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI SURENDRA KUMAR VYAS

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2299

MR. RAVISH KUMAR

Category - UR

C/O RAJIV SINGH, B- 404, DHOOT TIMES RESIDENCY SECTOR- 63, HARYANA, 122011

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI BALWANT KUMAR SINGH

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2300

MRS. AARTI SINGH

Category - UR

H- 122, SECTOR- 23, SANJAY NAGAR, UTTAR PRADESH, 201001

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

SHRI SACHIN SINGH

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. PUSHPA RAWAT C-2, TRANSIT HOSTEL, IN FRONT OF ST. ALLOYSUIS SCHOOL, NEAR NAKTADANA, TANAKPUR ROAD, UTTAR PRADESH, 262001 **Roll No - 2301**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: SHRI LATE RAM NARAYAN

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 2302

Candidate's Name & Address

Category - UR

MR. SAURABH JOSHI D- 79, PANCHSHEEL ENCLAVE, DELHI, 110017

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI ROMESH KUMAR JOSHI

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJESH KUMAR CHAUDHARY FLAT NO. 4 A , GODWIN APARTMENT, GOLDEN ENCLAVE, OPPOSITE NC PARK, LOHGARH ROAD, ZIRAKPUR, SAS NAGAR , PUNJAB, 140603 **Roll No - 2303**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI SH. KHUSHAL CHAND

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2304

MR. RAJKUMAR

Category - UR

CONSULTATION ROOM, LAWYERS CHAMBER, BLOCK- I, DELHI HIGH COURT, DELHI, 110001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI DALCHAND YADAV

Affix Passport Size

Photograph

Examination Centre:

(Similar to that affixed on application form)

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2305

MR. AMIT KUMAR VILLAGE- ARSANDEY, PO- BOREYA, PS- KANKE, , JHARKHAND, 834006 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI BHOLA SAHU

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2306

MR. VAIBHAV SINGH BHADANA H.NO.- 54 A, POCKET- B SFS FLATS, MAYUR VIHAR- 3, Category - UR

DELHI, 110096

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SBS CHAUDHARY

Affix Passport Size

SIIKI SDS CIIAODIIAKI

Photograph

Examination Centre:

(Similar to that affixed on application form)

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Date of Examination: 14th November, 2021

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2307

MR. AMIT KUMAR

Category - UR

H.N.- 675/29, GALI NO. - 2, MAHALNA ROAD, VIKAS NAGAR, , HARYANA, 131001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI VIKRAM SINGH

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2308

MR. SARIKAN TOPPO ADARSH NAGAR, KOKAR CHO Category - UR

ADARSH NAGAR, KOKAR CHOWK, PO- G.P.O, PS-SADAR, JHARKHAND, 834001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI IRKUS TOPPO

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BOLLU VISHAL GOUTHAM PLOT NO. 95/B, BAPUNAGAR, ROAD NO. 4, CHINTAL QUTHBULAPUR MANDAL, R.R., TELANGANA, 500054 **Roll No - 2309**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI B. RAMESH KUMAR

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Category - UR

Roll No - 2310

MRS. SMT. MAMTA SINGH C/O MOTILAL TIWARI, 12/162, NEAR VANDANA VIKAS SCHOOL KUTEHI,, MADHYA PRADESH, 486001

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: SHRI AJEET KUMAR SINGH

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NILESH GULABRAO GAIKWAD C/O ADV. GUNRATAN T. RAMTEKE, NIT QUARTER E/4, KAPIL NAGAR, NARI ROAD, , MAHARASHTRA, 440026 **Roll No - 2311**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI GULABRAO GANPAT GAIKWAD

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2312

MR. VIKRAM DAHIYA H.NO. 24/111, NEAR CRZ SCHOOL SONEPAT, HARYANA, 131001 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. GULZAR SINGH

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper I LAW

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Paper II LAW

Issuing Authority

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2313

MR. TARA CHAND KOSHLE KATORA TALAB, NEAR LITTLE FLOWE **Category - SC**

KATORA TALAB, NEAR LITTLE FLOWER SCHOOL, , CHHATTISGARH, 492001

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SHRI G.D. KOSHLE

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2314 Category - UR

MRS. RACHNA GAUTAM FAZILGANJ UMARIA WARD NO 4, UMARIA, MADHYA PRADESH, 484661

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: SHRI SANDEEP GAUTAM

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2315

Category - UR

MR. MOHAMMAD TAUHID KHAN VILLAGE AND PO- URLA, BMY, CHARODA, CHHATTISGARH, 490025

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SHRI MOHAMMAD TUFAIL KHAN

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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	a candidate for Dis	strict Judge (Entry Level)
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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2316

MR. AMIT KUMAR VERMA BESIDE KODA PETROL PUMP, HATIA, TUPUDANA ROAD, HATIA, JHARKHAND, 834003 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI SRI LALA RAMCHANDRA VERMA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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	a candidate for Dis	strict Judge (Entry Level)
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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2317

MR. DINESH KUMAR WARD NO. 26, H.NO. 1095, VILLAGE- KALUPUR,, HARYANA, 131001 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI HOSHIAR SINGH

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2318

Category - UR

MR. RISHI KUMAR SHARMA VILLAGE AND PO- TUMGAON, TEH- MAHASAMUND,, CHHATTISGARH, 493445

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name: SHRI SHASHI KUMAR SHARMA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAVINDER SINGH DR. RAVINDER S. MALIK, ADVOCATE, HN OLD-28/229, NEW- 350B, WARD- 26, WEST RAMNAGAR,, HARYANA, 131001 **Roll No - 2319**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI VIRENDER SINGH

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2320

MR. PRADEEP KUMAR H.NO. 208/20, MANDIR WALI GALI, AZAD NAGAR, KANHELI ROAD,, HARYANA, 124001 Category - UR

Gender - MALE

Domicile of C.G. - NO

Father's / Husband's Name: SHRI SH. RAMPHAL DAHIYA

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2321

MR. AKHILESH KUMAR SINGH CHAMBER NO. 498, IST FLOOR, PATIYALA HOUSE COURT, DELHI, , DELHI, Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI JAI KUMAR SINGH

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2322

MR. RUCHIR JHAWAR F- 5/11, FRIENDS RESIDENSY, SARKANDA, , CHHATTISGARH, Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SHRI RAJESHWAR LAL JHAWAR

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2323

MR. CHANDRAHAS SAHU IN FRONT OF NAVJYOTI VIDYALAYA, WARD NO. 1, KHARIAR ROAD,, ODISSA, 766104 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI DINESH CHANDRA SAHU

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
- 2. Permission to appear in the examination is provisional and if, at any stage, it is found that the candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false, his/her candidature shall be rejected without assigning any reason.
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- 9. There is no provision for the supplementary answer Sheet.
- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2324

MR. SANDEEP KUMAR SONI NEW SAHKARI KARMCHARI COLONY, KUSHALPUR, , CHHATTISGARH, 492001 Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI LT. MURTI LAL SONI

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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Paper II LAW

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. NILANJANA CHAUHAN 124, CASABLANCA BUILDING, OPPOSITE WORLD TRADE CERTRE, CUFFE PARADE, , MAHARASHTRA, 400005 **Roll No - 2325**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI VARUN KHANNA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

<u>TIME</u> <u>PAPER</u>

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2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2326

MR. BHUPENDRA KUMAR SAHU NEAR SHIV MANDIR SAHU PARA DANGANIYA,, CHHATTISGARH, 492010 Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name: SHRI LT. KANHAIYA LAL SAHU

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2327

MS. ARUNA MISHRA NEAR RAILWAY COLONY , WARD NO. - 6, POST, PS-MANDIR HASAUD,, CHHATTISGARH, Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name: SHRI HARISHANKAR MISHRA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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responsible if I get infected with	Covid-19 during my	appearance in the instant
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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2328

MRS. RANILAKSHMI SAHU NEAR SHIV MANDIR SAHU PARA DAGANIYA, , CHHATTISGARH, 492001 Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name:

SHRI BHUPENDRA KUMAR SAHU

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

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responsible if I get infected with	Covid-19 during my	appearance in the instant
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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Category - UR

Roll No - 2329

MS. KU. MINI SONI LIG- I, H.NO. 50, SECTOR- 4, DEEN DAYAL UPADHAYA NAGAR , , CHHATTISGARH, 492010

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name: SHRI MR. KANHAIYA LAL SONI

ond wit. White his bor

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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responsible if I get infected with	Covid-19 during my	appearance in the instant
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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2330

Category - UR

MR. RAJESH KUMAR TRIPATHI RUWABANDHA SECTOR, B.S.P. Q. NO. 31/A, BHILAI, , CHHATTISGARH, 490006

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SHRI LATE RAJENDRA PRASAD TRIPATHI

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Paper II LAW

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2331

MR. PANKAJ KUMAR KHEDKAR POST OFFICE GALI TIKARAPARA, RAMDAS NAGAR, , Category - UR

CHHATTISGARH, 495004

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SHRI D S KHEDKAR

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2332

MS. UPASANA MEHTA TAPASYA VIHAR, SEEPAT ROAD, NEAR PATWARI TRAINING CENTER, , CHHATTISGARH, 495006 Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI SHRI H.K. MEHTA

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

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I	S	Son/wife/daughter of Shri
	a candidate for Dis	strict Judge (Entry Level)
Examination 2020, being conducted	l by High Court of Ch	hattisgarh, hereby declare
that I have no Covid-19 symptoms a	and I will not hold the I	High Court of Chhattisgarh
responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Category - UR

Roll No - 2333

MR. CHANDRASHEKHAR AGRAWAL A-4, NEAR KHALLARI MANDIR, IN FRONT OF PS CITY NEW CHANGORA BHATA, , CHHATTISGARH, 492001

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name: SHRI GANESH PRASAD AGRAWAL

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2334

MRS. SMITA TIWARI

Category - UR

B/1-32 , LOKMANYA SOCIETY, NEAR GOAL CHOWK, D.D. NAGAR, , CHHATTISGARH, 492001

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI PANKAJ KUMAR

Affix Passport Size

SIIKI TANKAJ KUMAN

Photograph

Examination Centre:

(Similar to that affixed on application form)

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Date of Examination: 14th November, 2021

TIME

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. POOJA AGRAWAL K.L. AGRAWAL, VAISHALI NAGAR ROAD VINOBA NAGAR, BILASPUR,, CHHATTISGARH, 495001 **Roll No - 2335**

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI SONU AGRAWAL

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

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Paper II LAW

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2336

MR. NITESH CHANDRA SHUKLA BEHIND JAYKA RESTAURANT RAJENDRA NAGAR, GANDHINAGAR, , CHHATTISGARH, 497001 Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SHRI SHRI NARESH CHANDRA SHUKLA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

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2:00 P.M. to 5:00 P.M.

Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2337

Category - UR

MR. TIKAM LAL SAO VILLAGE AND PO-TILKEJA, VIA-BHAISMA, , CHHATTISGARH, 495674

o v

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name: SHRI NIRMAN PRASAD SAO

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

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Paper II LAW

Issuing Authority

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examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 2338

MR. RADHESHYAM NAGVANSHEE B- 15, BASANT CORNER, NEAR SITAVIHAR, AVANTI VIHAR,, CHHATTISGARH, Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI M.K. NAGVANSHI

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RANDEEP SINGH SALUJA RANDEEP SINGH SALUJA ADVOCATE, BEHIND GURUDAWARA, WARD NO. 08, THANA AND TEH-BASNA, PO- BASNA,, CHHATTISGARH, 493554 **Roll No - 2339**

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name: SHRI TRILOK SINGH SALUJA

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

<u>TIME</u> <u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

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responsible if I get infected with	Covid-19 during my	appearance in the instant
examination. I am attending the said	examination at my own	risk.
Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Roll No - 2340

Candidate's Name & Address

Category - UR

MR. KAMLESH KUMAR DIXIT AT/PO- SARA BONG, PS- NUAPADA,, ODISSA, 766105

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI JITENDRA KUMAR DIXIT

Affix Passport Size

Photograph

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 14th November, 2021

TIME PAPER

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Place:	Signature of Candidate	e :
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. MRS. LEENA AGRAHARI SMT. LEENA AGRAHARI ADVOCATE DISTRICT COURT BILASPUR, CG, ROOM NO.- 05,, CHHATTISGARH, **Roll No - 2341**

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name: SHRI MR. GIRISH AGRAHARI

Examination Centre:

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI, MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place:	Signature of Candidate :-	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	•_